GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:358
ANSWERED ON:14.03.2012
ALTERNATIVE LEARNING CENTRES
Gandhi Smt. Maneka Sanjay;Scindia Smt. Yashodhara Raje

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has released any funds for setting up Alternative Learning Centres to facilitate mainstreaming of out of school children into formal education:
- (b) if so, the State-wise details thereof alongwith the number of students that have been able to go back to school after attending these centres; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c) Sarva Shiksha Abhiyan (SSA) provided support to alternate schooling facilities under its EGS and AlE component. EGS centres were envisaged as a transitory measure to provide schooling to children in habitations unserved by a regular school, till such time that regular and full time schooling facilities were provided in the area. The RTE Act- 2009, which became operative on 1st April, 2010 provides that the appropriate Government shall establish a school in neighbourhood as defined in the State RTE rules within a period of three years from the commencement of the Act. The SSA norms have, therefore, been revised to correspond with the RTE Act. States have been advised to upgrade all EGS centres to regular Primary Schools by March, 2012, and no new EGS centres are being sanctioned with effect from 2010-11.

Instead of AIE centres, Special Training Centres are now being established for out of school children to ensure their age-appropriate enrolment and participation in regular elementary schools.

During the year 2011-12, an amount of Rs.1642 crore was sanctioned for the coverage of 26,06,666 out of school children by operationalising 49,643 Special Training Centres. State wise details about number of children to be covered and achievement (upto January, 2012) is given in annexure.